

# **NATIONAL COMPANY LAW APPELLATE TRIBUNAL**

**6TH FLOOR, EZHILAGAM ANNEXE BUILDING, CHEPAUK, CHENNAI, TAMILNADU**

**DAILY CAUSE LIST DATED 22.06.2021 (TUESDAY)**

**CHENNAI BENCH (VIRTUAL MODE)**

**10.30AM**

**In the Court of Hon'ble Mr. Justice Venugopal M., Member (Judicial) and Hon'ble Mr. V. P. Singh., Member (Technical)**

## **For Judgement**

<b>S. No.</b>	<b>Case No.</b>	<b>Name of the parties</b>	<b>Counsel for Appellants</b>	<b>Counsel for Respondents</b>
1.	Comp App.(AT) (CH) No. 15/2021	Convergitycs Solutions Private Limited & 2 others V Randir Hebbar & 3 others	T. K. Bhaskar Ms. Deepika Murali	Sri Ranga R1-R2
2.	Comp. App. (AT)(CH) No.01/2021	Macquarie SBI Infrastructure Investments P Ltd & another V K. Sadananda Reddy & others	Thiryampak Kannan	Pradeep Nayak -R1-R5 Nithya Kalyani R6-12 Rv. Goutham R13

## **For Admission(Fresh Case)**

<b>S. No.</b>	<b>Case No.</b>	<b>Name of the parties</b>	<b>Counsel for Appellants</b>	<b>Counsel for Respondents</b>
3.	Comp App.(AT) (CH) (Ins)No. 127/2021	Power Finance Corporation Ltd & 2 ors V Ashish Arjunker Rathi RP ( Now Liquidator) for Ind – Barath Power (Madras) Limited & 13 others	Deepak Khurana	

## **For Admission(After Notice)**

<b>S. No.</b>	<b>Case No.</b>	<b>Name of the parties</b>	<b>Counsel for Appellants</b>	<b>Counsel for Respondents</b>
4.	Comp App.(AT) (CH) (Ins)No. 61/2021	N. V. Ramaraju & 3 others V Rajkumar Ralhan & another (RP of Leo Meridian Infrastructure Projects & Hotels Ltd)	G. S. Rama Rao Harshini Jhothiraman	Krishna Kranti -R1 S. Sathyanarayanan R2
5.	Comp App (AT)(CH) No. 16/2021	E To E Transportation Infrastructure Private Limited V Zephyr Peacock India & another	Kanti Mohan Rustagi Antony R Julian	

**Copy to:**

1. Notice Board
2. Website: [www.nclat.nic.in](http://www.nclat.nic.in)

**(Consultant)**

**Dy.Registrar**

**By the order of Hon'ble Member (J)  
(Chennai Bench)**

**PH No. 044-2888 0443**

**CELL : 9868947517**